

In the High Court of Judicature, Bombay.

Friday, the 11 day of October 1864

SPECIAL APPEAL No. 588 of 1864.

Krishnarav Anant Joshi Inamdar of the Tanna Collectorate.

Appellant,

_____ (Original Plaintiff)

versus

Gopala bin Tookaji of the Tanna Collectorate.

Respondent,

_____ (Original Defendant)

Rs. 15-4-0

The claim in the Original Suit was to recover the balance of rent alleged to be due for 5 years

In Appeal No. 16 of 1863 the High Court of the District of Tanna at Tanna confirmed the Decree of the M^r. of Powell who had refused the claim.

A Special Appeal was preferred in the High Court on the grounds that // there has been a substantial error in law which occurred in the investigation of the case which

which has produced error in the decision of
the case upon its merits in that the evidence
prayed for in the Parkhast No. was
not taken that /2/ the Court declined to
receive the expenses tendered to call for
evidence and disposed of the case, that /3/
there was an issue raised in the appeal
that the Court of Original Jurisdiction
declined to receive the expenses and
disposed of the case but the Appellate ^{Court}
has not passed any decision thereon and
that /4/ a further extension ought to have
been once more granted but it was not
done so

The Court confirm the
Decree of the J. C. with costs
in Spl. Appt.

Atty. Genl.

J. M. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 588

of 1864. against the decision of the Acting Collector of the District of Tanjore and disposed of on the 14th Oct 1864 by Confirming the same with costs

BY THE APPELLANT—

<i>In the District.</i>			
In the Munsif's Court	2 6 "		
In the Collector's Court	2 10 "		
<i>In this Court.</i>			5 "
Stamp for Memorandum of Special Appeal	1 "		
Stamps for copies of Decree and Judgment	1 8 "		
Stamp for Vukeelutnama	2 "		
Batta for Process and Postage	1 "		
Sectioner's Fee	" 10 4 "		
Vukeel's Fee	" 7 4 "		
			6 9 8
		Rupees	11 9 8

BY THE RESPONDENT.

<i>In the District.</i>			
In the Munsif's Court	" "		
In the Collector's Court	" "		
<i>In this Court.</i>			" "
Stamp for Vukeelutnama	" "		
Vukeel's Fee	" "		" "
		Rupees	" "



Subst
For Sealer

Subst
For Acting Registrar